

SPECIAL BENCH

ITEM NO.124

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

CP (CAA) No.02/ALD/2024 IN CA (CAA) No.28/ALD/2023

(Second Motion)

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI UMESH KUMAR SHUKLA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 6th June, 2024

Attendance-Cum-Order Sheet of the Hearing.

| | |
|----------------------------|---|
| NAME OF THE COMPANY | MOON BEVERAGES LTD WITH MMG REALTECH PVT. LTD. |
| UNDER SECTION | 230/232 OF COMPANIES ACT, 2013 |

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

- Sh. Kartikeya Goel, Adv. : *For the Petitioner Companies*
- Sh. Ajit Kr. Singh, AOL : *For the O.L., Alld.*
- Sh. Krishna Dev Vyas, Adv. : *For the ROC*
- Sh. Niraj Kumar Singh, Adv. : *For the I.T. Deptt.*

ORDER

Ld. Counsels representing their respective parties are present.

- 1.** The report on behalf of the ROC has already been filed.
- 2.** Ld. Counsel representing the Income Tax Department seeks two weeks' time to file its report.
- 3.** Let the needful be done within the aforesaid stipulated period positively, with an advance copy to be supplied to the opposite side.
- 4.** Let the matter be adjourned for further hearing on 18th July, 2024 before the Regular Bench.

-Sd-

**(Umesh Kumar Shukla)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

6th June, 2024

*Kavya Prakash Srivastava
(Stenographer)*